

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No402

**IA/425(AHM)2022**

in

**CP(IB) 184 of 2018**

**Proceedings under Section Sec 30(6) r.w 31(1) r.w regulation 39(4) IBBI,2016**

**IN THE MATTER OF:**

Avil Menezes Resolution Professional of AMW Motors  
Limited

.....Applicant

V/s

.....Respondent

India Overseas Bank

**Order delivered on 07/09/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the RP : Mr. Bishwajit Dubey, Adv.

For the Respondent : Mr. Devang Nanavati, Sr. Adv. Mr. Monaal Davawala, Adv.

**ORDER**

Learned Counsel Mr. Dubey for the RP undertakes to file affidavit filed by the Successful Resolution Applicant in compliance of Section 29A of the IBC, 2016 within two days.

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**